

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH, COURT – II
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 23-07-2024 AT
11.30 A.M. THROUGH VIDEO CONFERENCING:**

**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**

IN THE MATTER OF : J R Foods Limited

PETITION NUMBER : CP(IB)/84/CHE/2021

APPLICATION NUMBER:

- a) **IA(LIQ.)PROGRESS
REPORT/10/CHE/2024**
- b) **IA(IBC)/1547(CHE)/2024**
- c) **IA(IBC)/896(CHE)/2022**

ORDER

**203. a. IA(LIQ.)PROGRESS REPORT/10/CHE/2024 IN
CP(IB)/84/CHE/2021**

Ld. Counsel Mr.Ramasubramania Raja for the Applicant.

This is an Application filed by the official Liquidator to take on record the 5th progress report for the period from 01.04.2024 to 30.06.2024. Report taken on record subject to all just exceptions and **IA(LIQ.)PROGRESS REPORT/10/CHE/2024 is disposed off.**

203.b. IA(IBC)/1547(CHE)/2024 IN CP(IB)/84/CHE/2021

Ld. Counsel Mr. G. Dinesh Kumar for the Applicant. Ld. Counsel Mr. Ramasubramania Raja for the Respondent. Ld. Liquidator Ms.Rajashree Santhanam is present in person.

Application has been served on the Respondent.

This is an Application seeking condonation of delay of 354 days in filing IA in CP(IB)/84/CHE/2021 challenging the rejection of the claim passed by the Liquidator.

Applicant is directed to serve copy of the Application on the Respondent and file AOS.

Reply be filed within two weeks.

Rejoinder, if any, be filed within a week thereafter.

List the Application for hearing on **10.09.2024**.

203.c. IA(IBC)/896(CHE)/2022 IN CP(IB)/84/CHE/2021

Ld. Counsel Mr. Ramasubramania Raja for the Applicant. Ld. Liquidator Ms.Rajashree Santhanam is present in person. Ld. Counsel Mr.Ashwin Raman for the Respondent.

In this case an amount of Rs.19,27,937/- has been received as stated in the order dated 18.03.2024. The Applicant seeks to pursue other amounts due under section 66.

Pleadings are complete.

List the application for hearing on **10.09.2024**.

Sd/-
RAVICHANDRAN RAMASAMY
Member (Technical)

Sd/-
JYOTI KUMAR TRIPATHI
Member (Judicial)

phk